

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:551/2001
DATED THE 21ST DAY OF AUGUST, 2001

CORAM:HON'BLE SHRI JUSTICE ASHOK C AGARWAL, CHAIRMAN
HON'BLE SHRI G.C.SRIVASTAVA, MEMBER(A)

Shri Jayesh Ramanlal Patel,
Patel Faliya,
Bhimpore,
Daman
Pin Code - 396 210 Applicant

By Advocate Shri I.J.Naik

v/s.

1. Union of India, through:
The Secretary,
Ministry of Home Affairs,
Central Secretariat,
North Block, New Delhi.
2. The Administrator,
Union Territory of Daman & Diu,
Administrator's Secretariat,
Moti Daman, Pin-396 220
3. The Collector and
Secretary (Edu.),
Union Territory of Daman
and Diu, Collectorate,
P.O.:Moti Daman.
Pin Code - 396 220

(ORAL) (ORDER)

Per Shri G.C.Srivastava, Member(A)

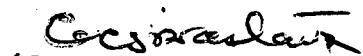
In this OA the applicant claims to have been working as a Drawing Teacher in the Education Department under the Respondents during the period between 20/7/96 and April, 2001 in different broken spells ranging from 46 days to 89 days. Based on this, he claims regularisation of his services as also the payment of difference in the regular salary and what has actually been paid to him.

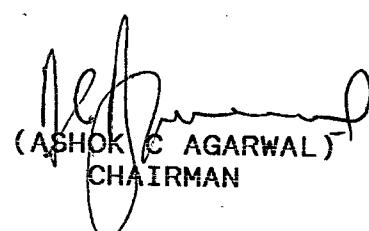
:2:

2. On perusal of the application we find that later in response to an advertisement given by the respondents vide notification dated 22/1/2001 the applicant had applied for appointment as a Drawing Teacher and had also appeared in the written test held on 2/4/2001. However, according to him he chose not to appear for the interview to be held for the post of Drawing Teacher. At this stage, Shri R.K.Shetty, learned counsel for respondents submits that the applicant had failed in the written test and in view of this there is no question of his appearing for interview for the said post.

2. Since the respondents have decided to fill up the post of Drawing Teacher on regular basis and have already initiated the process of selection, where the applicant has appeared but failed we do not find any substance in his claim for regularisation.

3. Hence, we do not find any merit in the OA and dismiss the same at this stage itself. No costs.


(G.C. SRIVASTAVA)
MEMBER(A)


(ASHOK C AGARWAL)
CHAIRMAN

abp